

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:887

ANSWERED ON:01.03.2013

ANGANWADI CENTRES

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**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of Anganwadi and Mini-Anganwadi Centres in the country along with the details of facilities provided therein and the number of Anganwadi Centres running from their own buildings/rented/pucca buildings, State/UT-wise;
- (b) the details of the rent fixed for the buildings taken on rent for Anganwadi Centres respectively in urban and rural areas along with the date of fixation of such rent;
- (c) the number of Anganwadi Centres which are running in rented buildings and do not have basic facilities/amenities, State/UT-wise;
- (d) the steps taken/proposed to be taken by the Government in this regard and to provide pucca buildings to all Anganwadi Centres in the country; and
- (e) the mechanism adopted by the Government to ensure proper functioning of the Anganwadi Centres?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e) : As on 31.01.2013, 13.31 lakh Anganwadi and mini-Anganwadi Centres (AWCs/ mini-AWCs) are operational out of 13.72 lakh sanctioned AWCs/ mini-AWCs in the country. These centres provide supplementary nutrition, non-formal pre-school education, nutrition and health education, immunization, health check-up and referral services of which later three services are provided in convergence with public health systems.

Details of AWCs running from own/ rented/ pucca buildings, as on 31.12.2012, as available is given below :-

	Kutcha	Pucca	Total
Total AWCs/ mini-AWCs reporting	15.74%	84.26%	1203365
Own - Govt. Own Building	0.04%	30.04%	30.08%
Rented AWCs/ AWHs House	0.84%	4.40%	5.24%
Others	11.42%	16.23%	27.65%
Community School	0.00%	22.33%	22.33%
Panchayat	0.05%	3.89%	3.94%
Others	2.48%	7.10%	9.58%

Open Space 0.91% 0.27% 1.18%

State-wise details are given at Annex-I.

71.05% AWCs/ mini-AWCs have drinking water facilities and 50.28% AWCs/ mini-AWCs have toilet facilities out of 12.52 lakh reporting AWCs. State-wise details are given at Annex-II.

The rent for AWCs under ICDS Programme has been enhanced by Government of India, w.e.f. 22.10.2012. The revised rate of rent per AWC per month is up to Rs. 750/- in Rural/Tribal area, up to Rs.3000/- in Urban area and up to Rs.5000/- in Metropolitan cities. This rent is applicable for AWCs offering a space & facilities as per guidelines.

Integrated Child Development Services (ICDS) Scheme did not have provision for construction of AWC buildings under the scheme as this was envisaged to be provided by the community except for the North Eastern States for which financial support was being provided for construction of AWC buildings since 2001-02 at a unit cost of Rs.1.75 lakh.

As part of Strengthening and Restructuring of ICDS Scheme, Government has approved a provision of construction of 2 lakh Anganwadi Centre buildings @ Rs.4.5 lakh per unit during XII Plan period in a phased manner with cost sharing ratio of 75 : 25 between Centre and State other than the NER, where it will be at 90 : 10.

Further, construction of AWC has been notified as a permissible activity under MNREGA. The construction of AWC building can be taken up in convergence with MNREGA. A Joint letter in this regard has been issued by MWCD and MoRD to all States/ UTs for planning and implementation by concerned Departments in the States/ UTs to ensure the construction of AWCs in convergence with MNREGA.

States/ UTs have also been requested to leverage funds under various schemes like MPLADs, MLALADs, BRGF, PRI, RIDF, MSDP, IAP, MNREGA, 13th Finance Commission, ACA, State Plan and other area development project for construction of AWC Buildings.

Government has introduced 5-tier monitoring & review mechanism at National, State, District, Block and Anganwadi Levels for which guidelines were issued on 31.03.2011.

In order to ensure proper functioning of AWCs, under the strengthening and restructuring of the ICDS revised Management Information System (MIS), Web based MIS and provision for ICT at AWCs under ICDS, forging strong institutional convergence with National Rural Health Mission and Total Sanitation Campaign, particularly, at the district and village levels has been approved.